

DIVISION BENCH  
COURT - II

**O-220**

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

CP/218(KB)2023

**CORAM 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE  
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 13<sup>TH</sup> MAY 2024**

IN THE MATTER OF	<b>S.NOMI &amp; COMPANY (FOUR ACE INFRAPROJECTS LIMITED) VS REGISTRAR OF COMPANIES WEST BENGAL</b>
UNDER SECTION	<b>SEC 252 (3)</b>

**Appearance (via video conferencing/physically)**  
None

**ORDER**

1. Due to paucity of time, this matter could not be taken up for hearing.
2. List this matter on **22<sup>nd</sup> July, 2024**.

**D. Arvind  
Member (Technical)**

**Bidisha Banerjee  
Member (Judicial)**